

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 152 of 2023 (SZ)

In the matter of:

Kumareson Sooluran,

Thiruvallur

...Applicant(s)

Versus

The Tamil Nadu Coastal Zone Management Authority,

Rep by its Member Secretary,

Chennai and Others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for Govt. of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE:03.10.2024

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MEMO FILED ON BEHALF OF WATER RESOURCE DEPARTMENT BY STANDING
COUNSEL FOR GOVERNMENT OF TAMIL NADU AT NGT(SZ).

I, refer to the above matter and the map and photos produced at the tribunal on 30.09.2024 that the following places were identified to remove the deposited Charru Mussel obstructing the free flow of fresh water in Kosasthalayar river :

1. Kattupalli
2. Puzhuthivakkam
3. Athipattu

By the beginning of next week in the above said places either by manually or mechanically work will be commenced to remove the deposit of Charru Mussel in order for the free flow of fresh water.



Dr. D. Shanmuganathan
Standing Counsel for Govt. Tamil Nadu
National Green Tribunal
Southern Zone, Chennai
Date: 03.10.2024